

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

..... OA 953/87
O.A./T.A. NO. ~~B.K. Srivastava~~ 19

B. K. Srivastava Applicant(s)

Verso

Union of India & others Respondent(s)

S.L. No.	Date	Orders
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DR (J) 03.12.90

In spite of sufficient opportunity since 28.11.88 and stay order dt-10.10.90, No Reply has been filed till date. List this case before Honble Bench for orders/direction on 25.03.91.

DR (J).

O.R.

No Reply received in the section so far submitted.

Spec L
18-3-91

25-3-91

Honble D.K. Agrawal - JM
Honble A.B. Ganth - AM

Reply not filed. Reply may be filed within four weeks failing which applicant shall forfeit the right to file the case.

O.R.

No Reply received in the section so far submitted.

Spec L
3-7-91

List this case for final hearing on 25-7-91.

AM

JM.